

Release Order No. 981/8714/2025

DEPUTY GENERAL MANAGER & RECOVERY OFFICER WESTERN REGIONAL OFFICE

Order Releasing of Bank Accounts, Demat Accounts and Mutual Fund Folios Attachment Proceedings Nos. 14618 & 14619 of 2025 Certificate No. RC8714 of 2025

The Principal Officer/Chairman & Managing Director/CEO All the Banks in India/All the Mutual Funds in India NSDL/CDSL. Mumbai

- 1. Whereas Recovery Certificate No. RC8714 of 2025 dated April 28, 2025 has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum Rs. 5,11,000/- (Rupees Five Lakh Eleven Thousands Only) along with further interest, all costs, charges and expenses etc. against Natvarbhai Vegda (PAN: ALBPV4522G) ["Defaulter"] and the same was due in respect of the said certificate.
- 2. And whereas Notices of Attachment in the above proceedings were issued attaching the Bank Accounts/ lockers, Demat Accounts & Mutual Fund Folios of the Defaulter;
- 3. And whereas SEBI has recovered full amount, which includes penalty, interest and recovery cost towards full and final settlement of demand raised in the aforesaid recovery certificate.
- 4. In view of the above, you are hereby directed to release the bank accounts/ lockers/ demat accounts/ mutual fund folios of Natvarbhai Vegda (PAN: ALBPV4522G) attached, if any, pursuant to the above said notices of attachment under intimation to
- 5. If the defaulter is not having any type of account/folios with you, the same need not be informed to SEBI.
- 6. This is without prejudice to any other order of attachment or freeze by the competent authority under any law.

Given under my hand and seal at Ahmedabad this 8th day of October 2025.

पावेशिक कार्यालय Western Regiona

Recovery Officer

Copy to: By SPAD

Natvarbhai Vegda:

Address: 618/2, Visalpur Daskroi,

Ahmedabad 382210

पुजा ढींगरा / Pooja Dhingraa वस्ता अधिकारी एवं उपमहाप्रवंधक Recovery Officer & Deputy General Manager भारतीय प्रतिमृति और विनिमय बोर्ड Securities and Exchange Board of India अहमवाबाद / Ahmedabad